

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4626  
ANSWERED ON:23.04.2010  
INDIAN STAMP ACT, 1899  
Vishwanath Shri Adagur H

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a review of the Indian Stamp Act, 1899 has been carried out/is being carried out;
- (b) if so, the details alongwith objectives thereof; and
- (c) the time by which the Act is likely to be revamped?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) to (b): The Government have prepared a draft containing amendments proposed in the Indian Stamp Act with a view to facilitate use of modern tools like e-stamping, franking etc., plug in loop holes used for evading deposit of revenue and to provide better definition to many of the terms used, etc. A copy of the draft containing these amendments has been sent to the States/UTs with request to send their comments. The proposed amendments have also been discussed in the meeting of the Standing Committee of Secretaries of Stamps and Registration, on 16th April, 2010.

(c) : It is not possible at this stage to indicate a date by which the Act could be amended.